

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): As informed by the State Government the information furnished to each part is as under :

(a) Water scarcity exists in some parts of U.P. but there is no grave crisis anywhere.

(b) Jhansi, Banda, Lalitpur, Hamirpur, Jalaun, Allahabad, Mirzapur, Sobhadra, Varanasi, Agra, Firozbad are drought prone areas and are generally affected with water scarcity during the summer season.

(c) The Government of U.P. has sanctioned Rs. 6.50 crores for immediate relief to carryout relief works in urban areas and later on Government of U.P. has also sanctioned Rs. 50.00 lacs under the Calamity Relief Fund to replace/extend G.I. Pipe in hand-pumps and for re boring of permanently out of order handpumps in rural areas. In urban areas, 1372 handpumps have been installed and 22 tubewells constructed/redeveloped and commissioned upto first week of August. In addition 17 tubewells have also been commissioned. In Rural areas, relief has been provided by installing 6847 handpumps and by constructing/redeveloping/commissioning 33 tubewells under normal and other programmes.

[English]

#### Export of Natural Rubber

3386. SHRI P. C. THOMAS : Will the PRIME MINISTER be pleased to state :

(a) the international and domestic price of natural rubber;

(b) whether the Government have taken any steps to encourage the export of rubber; and

(c) the details of total quantity of natural rubber exported and its price during each of the last three years and the foreign exchange earned therefrom, country-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) The international and domestic prices of natural rubber as on 10th August, 1993 are as under :—

(i) International price of RSS-3 grade of natural rubber which is normally imported is US\$ 805—00 PMT (FOB—Malaysia).

(ii) Domestic price of RMA-4 grade of natural rubber is Rs. 27,000.00 PMT.

(b) As per current Import-Export Policy, natural rubber is permitted to be exported freely. However, at the current international price, export of natural rubber does not seem to be profitable.

(c) The State Trading Corporation of India had exported a quantity of 11,822 MTs (approx) of natural rubber (RMA-5 grade) valued at Rs. 19.84 crores (approximately) as under :—

Year	Quantity (MTs)	Value (Rs. in Crores)
1991-92	5834	9.27
1992-93	5988	10.57

Contracts for exports of RMA-5 grade of natural rubber were concluded by STC with the buyers on f.o.b. Cochin basis. The buyers have indicated destination as Singapore for the entire quantity.

There has been no export of natural rubber during 1990-91.

#### Delicensing of Drug Industry

3387. SHRI SARAT CHANDRA PATANAYAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are considering any proposal to delicense the drug industry;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (c) A background Note on Review of Drug Policy, 1986 has been placed for discussion on the Table of the House on 12-8-1992.

**Regularisation of Sainik Farms**

3388. SHRI GURUDAS KAMAT  
 SHRI MANORANJAN BHAKTA  
 SHRI G. DEVERAYA NAIK  
 SHRI TARA CHAND  
 KHANDELWAL  
 SHRI V. SREENIVASA PRASAD

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Government have taken any decision to regularise the unauthorised Sainik Farms in the Capital;

(b) if so, the details thereof;

(c) whether the Commissioner, Municipal Corporation of Delhi has recently announced to regularise the Sainik Farms; and

(d) if so, the reasons and justifications thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

(c) No, Sir.

(d) Does not arise in view of reply to part (c) above.

**Profits of Public Sector Undertakings**

3389. SHRI R. DHANUSKODI ATHITHAN: Will the PRIME MINISTER be pleased to state :

(a) the details of the public sector undertakings which have shown profit during 1992-93; and

(b) the profit shown by each of them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAH): (a) and (b) There were 134 Central PSUs which made profits during 1991-92, upto which period only information is available. The details of the PSUs and the profit/loss made for five years ending 31-3-1992 have been indicated in Statement No. 7-A of Volume-I of Public Enterprises Survey for the year 1991-92 placed before Parliament on 26-2-1993.

**Review of Drug Policy**

3390. PROF. MALINI BHATTACHARYA  
 SHRI SHANKERSINGH  
 VAGHELA  
 DR. G. L. KANAUJIA  
 SHRIMATI VASUNDHARA RAJE

: Will the PRIME MINISTER be pleased to state :

(a) whether the major voluntary health organisations and consumer groups have criticised the review of Drug Policy by the Union Government;

(b) whether the Government propose to take the opinion of such groups before implementing a review Drug Policy;

(c) if not, the reasons therefor;

(d) whether the recommendations of the Hathi Committee are also being taken into consideration;

(e) if so, the details thereof; and

(f) the salient features of the proposed new Drug Policy?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (f) After a series of consultations with various interest groups, including voluntary Health organisations and discussions at various levels, a Background Note on Review of the Drug Policy has been placed for discussion on the Table of the House on 12-9-1992.

[Translation]

**Business transacted at Trade Fair Organised in Berlin**

3391. SHRIMATI KRISHNENDRA KAUR (DEEPA) : Will the PRIME MINISTER be pleased to state :

(a) whether India had participated in the import fair organised in Berlin in June, 1993; and

(b) the actual business done in the fair in terms of rupees?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMAL-UDDIN AHMED): (a) Yes, Sir.

(b) According to the reports received from